

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 16th July, 2018

No. HCM/C-84/2017-Estt.-I/16699 This is to notify that the bids submitted for the E-Tender No. HCM/C-84/2017-Estt.-I for supply, testing, installation and maintenance of CCTV Surveillance System for High Court of Manipur have been rejected.

The technical bids were opened on 7th March, 2018 and found that three bidders, namely (1) M/s Urge Group, Imphal, (2) M/s Power Security, Imphal and (3) M/s Capital Software, Imphal submitted bids, but none of them fully qualify the technical specifications.

Sd/-

Registrar General
High Court of Manipur